

OPAL LUXURY TIME PRODUCTS LIMITED									
CORPORATE INSOLVENCY RESOLUTION PROCESS									
Date:- 03.08.2021 (Order Delivered on 11.08.2021)									
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Position as on 22.11.2021)									
Sl.No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not	Amount of Claims under Verification
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	% Share in Total			
1	Secured financial creditors belonging to any class of creditors								
2	Unsecured financial creditors belonging to any class of creditors								
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	12,48,36,147.52	1	12,48,36,147.52	63.01	0	-	0
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4,74,44,657.00	1	4,74,44,657.00	23.95		-	
5	Operational creditors (Workmen)	16	20,23,960.00	16	20,23,960.00	1.02		0	
6	Operational creditors (Employees)	28	50,96,065.00	28	50,96,065.00	2.57		0	
7	Operational creditors (Government Dues)	1	73,47,146.00	1	73,47,146.00	3.71		0	
8	Operational creditors (other than Workmen and Employees and Government Dues)	29	1,14,08,427.20	29	1,13,72,339.20	5.74		36,088.00	
9	Other creditors, if any, (other than financial creditors and operational creditors)								
	<b>TOTAL</b>	<b>76</b>	<b>198156402.7</b>	<b>76</b>	<b>198120314.7</b>	<b>100.00</b>	<b>0</b>	<b>36088</b>	

*V. M. Dahake*

Vithal M. Dahake  
Interim Resolution Professional  
Regn. No: IBBI/IPA-003/IP-N000117/2017-2018/11296  
Mob. 98330 30006  
Opal Luxury Time Products Limited

22.11.2021

**V. M. Dahake**  
Insolvency Professional  
IBBI/IPA-003/IP-N000117  
/2017-2018/11296 dated 13-12-17

(1)

OPAL LUXURY TIME PRODUCTS LIMITED								
CORPORATE INSOLVENCY RESOLUTION PROCESS Date:- 03.08.2021 (Order Delivered on 11.08.2021)								
Secured financial creditors (other than financial creditors belonging to any class of creditors)								
Sl.No.	Name of Creditor/ Home Buyer	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims	Amount of Contingent	Amount of Claim Not Admitted	Amount of Claims under Verification	Email ID
1	Central Bank of India	12,48,36,147.52	12,48,36,147.52	63.01		-		agmpune0658@centralbank.co.in
	<b>TOTAL</b>	<b>12,48,36,147.52</b>	<b>12,48,36,147.52</b>	<b>63.01</b>	<b>-</b>	<b>-</b>	<b>-</b>	

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Secured financial creditors (other than financial creditors belonging to any class of creditors)								
SLNo.	Name of Creditor/ Home Buyer	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Email ID
1	Trio Trend Pvt. Ltd.	4,74,44,657.00	4,74,44,657.00	23.95		-		agmpune0658@centralbank.co.in
<b>TOTAL</b>		<b>4,74,44,657.00</b>	<b>4,74,44,657.00</b>	<b>23.95</b>	<b>-</b>	<b>-</b>	<b>-</b>	

  
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Operational creditors ( Workmen)								
Sl.No.	Name of the Creditor	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims	Amount of Contingent	Amount of Claim Not	Amount of Claims under	Email ID
1	SAMEER THAKAR *	20,23,960.00	20,23,960.00	1.02		-		
<b>TOTAL</b>		<b>20,23,960.00</b>	<b>20,23,960.00</b>	<b>1.02</b>	-	-	-	

\* Submitted the claim in form E for 44 (28 Employees & 16 Workers)

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Operational creditors (Employees)								
SL.No.	Name of the Creditor	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Email ID
1	SAMEER THAKAR *	50,96,065.00	50,96,065.00	2.57		-		
<b>TOTAL</b>		<b>50,96,065.00</b>	<b>50,96,065.00</b>	<b>2.57</b>	<b>-</b>	<b>-</b>	<b>-</b>	

\* Submitted the claim in form E for 44 (28 Employees & 16 Workers)

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Operational creditors (Government Dues)								
SL.No.	Name of the Creditor	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Email ID
1	VAT	73,47,146.00	73,47,146.00	3.71		-		
	<b>TOTAL</b>	<b>73,47,146.00</b>	<b>73,47,146.00</b>	<b>3.71</b>				

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Operational creditors (other than Workmen and Employees and Government Dues)								
Sl.No.	Name of the Creditor	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under	Email ID
1	Adroit Images	1,63,575.00	1,63,575.00	0.08		-		
2	Central Depository Services India Limited	21,240.00	21,240.00	0.01		-		
3	Krishna Residency	10,539.00	10,539.00	0.01		-		
4	National Stock Exchange of India Ltd	22,75,439.00	22,75,439.00	1.15		-		
5	Navyug Computer & Stationery	14,484.00	14,484.00	0.01		-		
6	Satish Paknikar	1,16,460.00	1,16,460.00	0.06		-		
7	Studio Wind	15,000.00	15,000.00	0.01		-		
8	Deitone Enterprises Co. Ltd. (Guten)	22,25,929.00	22,25,929.00	1.12		-		
9	Tong Fang Watch Co. Ltd.	3,04,479.00	3,04,479.00	0.15		-		
10	Yeh Meng Chiang Enterprises Co Ltd	8,55,362.00	8,55,362.00	0.43		-		
11	Artscope Creations	53,106.00	53,106.00	0.03		-		
12	Baliyan Printer	33,045.00	33,045.00	0.02		-		
13	Bharat Glass House	11,436.00	11,436.00	0.01		-		
14	Ganesh Printer & Packers	4,336.00	-	0.00		4,336.00		
15	Rajashree Packers	32,316.20	32,316.20	0.02		-		
16	Sayeed Ahmed ( Pallet & Wooden Peti Maker )	3,525.00	3,525.00	0.00		-		
17	Supershine ABS Platers Pvt Ltd	12,66,313.00	12,66,313.00	0.64		-		
18	Surya Industries	18,223.00	18,223.00	0.01		-		
19	Umar Trading Co	19,537.00	19,537.00	0.01		-		
20	Kaushik Roadways Pvt . Ltd.	2,96,121.00	2,96,121.00	0.15		-		
21	Msk Courier & Cargo	37,330.00	37,330.00	0.02		-		
22	UTTRANCHAL TRANSWAYS	92,952.00	61,200.00	0.03		31,752.00		
23	Kapadia Actuaries & Consultants	30,680.00	30,680.00	0.02		-		
24	Pankaj & Com	12,500.00	12,500.00	0.01		-		
25	P.H. Mehendale & Co.	63,500.00	63,500.00	0.03		-		
26	Aruna A Nade (Rent )	4,29,000.00	4,29,000.00	0.22		-		
27	Pandit Shankar Dangat (Rent)	8,45,000.00	8,45,000.00	0.43		-		
28	IDBI Capital Market & Securities Ltd. (Book Running Lead	21,00,000.00	21,00,000.00	1.06		-		
29	SAHAYAK CONSULTANCY SERVICES	57,000.00	57,000.00	0.03		-		
	<b>TOTAL</b>	<b>1,14,08,427.20</b>	<b>1,13,72,339.20</b>	<b>5.74</b>	<b>-</b>	<b>36,088.00</b>	<b>-</b>	

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